

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU  
(Through Physical Hearing / VC Mode (Hybrid))**

**ITEM No.30  
C.P. (IB) No.80/BB/2023**

**IN THE MATTER OF:**

M/s. Xora Software Systems Private Limited ... Petitioner  
Vs  
ROC ... Respondent

**Order under Section 59 of I & B Code, 2016**

**Order delivered on 02.07.2024**

**CORAM:**

**SHRI K. BISWAL  
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Ms. Bhavana J Chakragiri

**ORDER**

1. Heard the Ld. Counsel for the Petitioner.
2. **Order Reserved.**

**Sd/-  
(MANOJ KUMAR DUBEY)  
MEMBER (TECHNICAL)**

**Sd/-  
(K. BISWAL)  
MEMBER (JUDICIAL)**